

NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH, COURT-II

7. IA 2018/2024 in C.P. (IB)/222(MB)2018

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.04.2024**

**NAME OF THE PARTIES:- Mr. S Gopalakrishnan
IN THE MATTER OF
Ajit Madhukar Darvatkar
V/s
Arch Infra Projects Nirman Pvt Ltd**

**Section: Rule 11 of NCLT, 2016 U/s 9 of Insolvency and Bankruptcy
Code, 2016**

ORDER

IA 2018 of 2024:- Counsel, Manish Jha appeared for the Applicant/Liquidator through VC. This Application is filed by the Liquidator for placing on record Progress report for the quarter ending 31.03.2024 which is annexed with the present Application. The said report is taken on record, no order is called for. Accordingly, **IA 2018 of 2024 is allowed and disposed of.**

SD/-

**ANIL RAJ CHELLAN
Member (Technical)**

ANKIT

SD/-

**KULDIP KUMAR KAREER
Member (Judicial)**